



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,30th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	RSA/66/2010	HIRANYA SAIKIA Versus PADMA BORA and 11 ORS	MR.S SARMA MR.R BORPUJARI MR.R HAZARIKA MR.J ROY	MR.A C SARMA MR.B HALDAR MR.N K DAS
2	WP(C)/4505/2023	MADHUMITA DEY Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MRS R DEKA	SC, SEC. EDU. SC, FINANCE
3	WP(C)/5096/2023	DEBA GOALA Versus THE STATE OF ASSAM AND 6 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, SSA
4	WP(C)/6965/2023	SYED HAKIK KHAN AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A M S MAZUMDER GK GOGOI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD
5	CRL.A(J)/71/2024	BABLU GOALA Versus THE STATE OF ASSAM AND ANR	MS N HASSAN (LEGAL AID COUNSEL)	PP, ASSAM
6	Cont.Cas(C)/377/2024	HEAD CONSTABLE GENERAL DUTY MADHAB NAMASUDRA Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	
7	Cont.Cas(C)/396/2024	BIMALA MALO Versus NARAYAN KONWAR AND 9 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA(R-4) MR S NEOGI(R-4) MR S M T CHISTIE(R-4) MR. B SHARMA (R-5) MR. B GOGOI(R-2) MR B DEURI(R-3) MR B DEURI(R-3) MR P NAYAK(R-2) MR. D DAS(R-5) MR A CHALIHA(R-2)

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LEAVE NOTE OF ADVOCATES FOR 30/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4240/2017	RAJYOGA CENTRE, PRAJAPITA BRAHMA KUMARIES ISWARIYA VISWA VIDYALAYA Versus THE STATE OF ASSAM and 6 ORS.	MR.P K DAS MS.S SARMAH	GA, ASSAM MS. M PATHAK (R-7) SC, DIMA HASAO MRS. R B BORAH(R-7)
2	WP(C)/3171/2022	SMT. RENU BORUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR. R GOGOI MS. D GOGOI	SC, ELEM. EDU
3	WP(C)/4095/2022	GIRINDRA MAZUMDAR @ GIRINDRA KUMAR MAZUMDAR AND ANR. Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MS. S G BARUAH(R-4) MR. B BORGOHAIN (R-4) MR B SAIKIA(R-4) MR. S. RONGPI(R-4) SC, K A A C

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MFA/115/2017	M/S NEW INDIA ASSURANCE CO. LTD Versus SRI JAYDEEP DAS and ANR	MR.R K BHATRA MR.A AHMED MS.P HAJURI MS.S DAS MR.P P DOLEY	MR.K BHATTACHARJEE(R-1) MR.D BANERJEEER-1 MR.S KHAN(R-1) MR.J C BARUAH(R-1)
2	MFA/13/2018	M/S UNITED INDIA INSURANCE CO LTD Versus SRI MANJUR ALI and ANR	MR. A AHMED MR A N DAS	MR. S K SINGHA (R2) MR. B KUMAR (R2)
3	I.A.(Civil)/432/2020 in MFA/111/2016	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF MARU PAHARIA, HIS LEGAL HEIR, ELINA PAHARIA and 3 ORS,	MRS. S ROY	
	WITH MFA/111/2016	NATIONAL INSURANCE CO. LTD. Versus MARU PAHARIA and 2 ORS,	MR.R C PAUL MS.S ROY	MR. C K S BARUAH
4	WP(C)/1012/2023	ENTAZ ALI MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
5	WP(C)/5853/2023	KEDAR NATH PATHAK AND 17 ORS Versus THE STATE OF ASSAM AND 15 ORS.	MR. M K SARMA MR. J DEKA MR. P TELI	GA, ASSAM DY.S.G.I. SC, P C B A SC, PWD
6	RSA/79/2024	NIRU RANI DAS AND ANR Versus SUSHEN DAS	MR SISHIR DUTTA MS. M CHOUDHURY MR. D CHAKRABARTY	
7	WP(C)/147/2024	DIPA RANI MEDHI Versus THE STATE OF ASSAM AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MS. B DEVI W AHMED	SC, SEC. EDU.
8	Cont.Cas(C)/579/2024	MUSLIM ALI Versus CHANDAN SARMA AND 3 ORS.	MR P SARMAH	

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